

SHRI NIRMAL KANTI CHATTERJEE : He has mentioned about anomaly(Interruptions)... No other Pay Commission has done this.....(Interruptions)

MR. DEPUTY-SPEAKER : Shri Nirmal Kanti, let Shrimati Geeta Mukherjee speak. Please allow her to speak

.....(Interruptions)

MR. DEPUTY-SPEAKER : Please take your seat.

.....(Interruptions)

SHRI NIRMAL KANTI CHATTERJEE: He is trying to mislead the House.....(Interruptions)

[Translation]

MR. DEPUTY SPEAKER : Nothing will go on record except what Shrimati Geeta Mukherjee says.

.....(Interruptions)*

[English]

SHRIMATI GEETA MUKHERJEE (Panskura) : As far as the other issue is concerned, I hope that the Government will come forward with a just solution.

MR. DEPUTY-SPEAKER : Come to your subject.

SHRI P. CHIDAMBARAM : Yes, Madam.

SHRIMATI GEETA MUKHERJEE : About that issue we would ask the Government to quickly come out with a solution.

SHRI P. CHIDAMBARAM : I agree, Madam.

SHRIMATI GEETA MUKHERJEE : Another point that I wanted to raise is that the employees from hundreds of colleges and Universities of India, under the auspices of All India College and University Employees' Federation, are sitting on a *dharna* at Jantar Mantar today to press for their demands, the main demand being inclusion of non-teaching staff of colleges and universities within the purview of the UGC for the purpose of prescribing the pay scales and other service conditions.

It is learnt that the Minister for State of Human Resource Development has agreed to convene a joint meeting involving the officials of the Union Education Department and the UGC along with the delegation of the Federation on 26.6.1997. Unfortunately, the meeting did not take place. Today also the Prime Minister had given me a word that their demands would be discussed. But I came to know that for some other reasons the Prime Minister had to cancel that appointment. Therefore Sir, through you, I would request the Ministry, the Prime Minister and the Human Resource Development Department to see to it that the just demands of these employees are quickly settled.

* Not recorded.

SHRI BASU DEB ACHARIA : I also support what has been stated by Shrimati Geeta Mukherjee.

[Translation]

MR. DEPUTY SPEAKER : I have received notices from three members on this issue.

SHRI AJAY CHAKRABORTY (Basirhat) : I fully endorse the demand which has been placed by the hon. Member. I request through you the Government, Ministry of Human Resource Development to come forward and take notice of it. The employees of the universities and colleges are a part and parcel of our education. Without them we cannot get education. But they are being neglected year after year. So, I request the Government of India to come forward and convene a joint meeting of the employees of the colleges and universities to remove their problems and plight.

[Translation]

SHRI DHIRENDRA AGARWAL (Chatra) : Mr. Deputy Seaker, Sir, the large number of members of All India College and University Employees Association, New Delhi are holding a demonstration in front of the Parliament House stressing their five points demands.

Mr. Deputy Speaker, Sir, the teachers and employees both work in the same condition in the same institute. Therefore, the employees of the colleges and university, like the teachers, should be provided the facilities of service condition of UGC.

[English]

SHRI PRAMOTHES MUKHERJEE (Behrampore) (WB): I am thankful to you for giving me this chance to support the demands raised by the hon. Member Shrimati Geeta Mukherjee. It is a fact that the successful functioning of the teaching process and the research work in colleges and universities largely depends upon the quality service of the university and college employees. The demands and grievances of the college and university employees must be met by the Ministry of Human Resource Development. I urge upon the HRD Ministry to take into consideration their demands for the adoption of uniform scale of pay at UGC level all over India and to provide them security of service, model service rules and at the same time leave and other fringe benefits.

[Translation]

SHRI LAL BIHARI TIWARI (East Delhi) : Mr. Deputy Speaker, Sir, Delhi is the capital of the country. Lakhs of people migrate to capital to earn their livelihood and they depend on the wheat, rice and sugar being provided under Public Distribution System. But I am sorry to say that prior to June 65,000 metric tonnes of wheat and 20,000 metric tonnes of rice used to be supplied in Delhi. The Union Government have sliced it down to 40,000 metric tonnes of wheat and 20,000 metric tonnes of rice. Therefore, through